

ITEM NO.34 Court 4 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1216/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH W.P.(C) No.1226/2020 (X)

W.P.(C) No.1403/2020 (X)

W.P.(C) No.175/2021 (X)

Date : 08-11-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
 Mr. Ashwini Kumar Upadhyay, Adv.
 Mr. Ashwani Kumar Dubey, AOR
 Mr. Pankaj Dubey, Adv.
 Mr. Kapish Seth, Adv.

WP 1226/2020 Mr. Anupam Lal Das, Sr. Adv.
 Mr. Ashwini Kumar Upadhyay, Adv.
 Mr. Ashwani Kumar Dubey, AOR
 Mr. Pankaj Dubey, Adv.
 Mr. Manish Kumar, Adv.

WP 1403/2020 Dr. Menaka Guruswamy, Sr. Adv.
 Mr. Ashwini Kumar Upadhyay, Adv.
 Mr. Ashwani Kumar Dubey, AOR
 Mr. Yash S Vijay, Adv.

Mr. Mayank Nagar, Adv.

WP 175/2021

Mr. Arijit Prasad, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Pankaj Dubey, Adv.
Mr. Rudra Vikram Singh, Adv.

For Respondent(s)

Mr. K. Nataraj, ASG
Mr. Amrishi Kumar, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Manish Kumar, AOR

Mr. Abhinav Mukerji, AAG
Ms. Pratishtha Vij, Adv.
Mrs. Bihu Sharma, Adv.
Mr. Akshay C. Shrivastava, Adv.

Ms. K. Enatoli Sema, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.

State of Meghalaya

Mr. Avijit Mani Tripathi, Adv.
Mr. K.V. Kharlyngdoh, Adv.
Mr. T.K. Nayak, Adv.

State of Kerala

Mr. G. Prakash, Adv.
Ms. Priyanka Prakash, Adv.
Ms. Beena Prakash, Adv.

UT of Andaman & Nicobar

Mr. Mrinal K Mondal, Adv.
Mrs. G. Indira, Adv.
Ms. Haibila Nana, Adv.

State of Jharkhand

Mr. Arunabh Chowdhury, AAG
Ms. Pragya Baghel, Adv.
Ms. Pallavi Langar, Adv.
Mr. Kumar Anurag Singh, Adv.
Mr. Abhishek Roy, Adv.
Mr. Aditya Kumar, Adv.

State of Odisha

**Kiran Kumar Patra, Adv.
Mr. Somesh Kumar Dubey, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Writ Petitions on 22 November 2021.
- 2 A copy of the paper books shall be served on the learned counsel assisting Mr K M Nataraj, learned Additional Solicitor General.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Court Master**